

DIVISION BENCH

ITEM NO.115

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.02/2021 IN CP No.208/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 5th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UNION OF INDIA, THROUGH SFIO V/S SHRIRAJ INVESTMENT AND FINANCE LTD & ORS
UNDER SECTION	241/242, 246 R/W 339 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Rastogi Proxy for : *For the Respondent No.1-7*
Ms. Ranjana Roy Gawai, Adv.

Ms. Sanyukta Singh, Adv. : *For the Respondents No.9 & 10*

Sh. Krishna Agarwal, Adv. : *For the Union of India*

ORDER

- 1. At the request made by the Ld. Counsel representing the respondent, the matter is adjourned for 7th March, 2024.**

-Sd-
(Ashish Verma)
Member (Technical)

5th February, 2024

Bipul Kumar Tiwari
(Stenographer)

-Sd-
(Praveen Gupta)
Member (Judicial)